COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 206 OF 2015 & IA NO. 344 OF 2015

Dated: 18th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Mr. Mohaq Siddiqi

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. M. G. Ramachandran Ms. Anushree Bardhan Mr. Shubham Arya

Mr. Pulkit Agarwal for R-2

<u>ORDER</u>

List the matter for hearing on <u>top of the board on 25.05.2018</u> as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/kt